

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 466
(To be answered on the 4th February 2021)**

FLIGHT FROM RUPSI AIRPORT

466. SHRI GAURAV GOGOI

Will the Minister of CIVIL AVIATION

नागर विमानत मंत्री

be pleased to state:-

- (a) whether the Government proposes to commence operations of commercial flights to-and-from the Rupsi airport and if so, the details thereof;
- (b) whether the Government intends to commence operations of commercial flights to-and-from the Tezpur airport and if so, the details thereof;
- (c) the steps taken by the Government to avoid any delay and completion of the programme in a time bound manner?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानत मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a): Rupsi airport has been identified under 2nd round of bidding under UDAN for operation of UDAN flights between Rupsi & Guwahati. However, the Selected Airline Operator (SAO) withdrew the proposal subsequently. Airport Authority of India (AAI), the implementing agency, identified RCS routes from Rupsi airport connecting to Guwahati and Kolkata under 4th round of bidding under UDAN.

(b): AAI, the implementing agency, identified RCS routes from Tezpur airport in the 2nd round of bidding under UDAN for operation of UDAN flights. Details of the routes awarded under UDAN with fixed wing aircraft/helicopters connecting Tezpur are attached as Annexure-A.

(c): The Selected Airline Operators (SAOs) under UDAN are obligated to commence RCS flight operations on a RCS-route within a period of six months from the issuance of Letter of Award or within two months from the readiness of airport, whichever is later, unless any extension is granted by the Implementing Agency. However, sometimes there is a delay in operationalizing some routes/discontinuation of the routes, for reasons which include:

- i) Non-readiness of civil airports/heliports, which may be related to availability of land, development of required infrastructure, compliances related for licencing of airport, etc.**
- ii) Delay in obtaining Scheduled Commuter Operators Permit by new entrant Airlines.**
- iii) Unsustainability of the operation on the awarded routes, leading to discontinuation.**

Annexure-A

Statement referred to in the reply of Lok Sabha unstarred Q.no 466 for answer on 04.02.2021

Details of routes awarded under UDAN connecting Tezpur.

ASSAM		
Fixed-wing	Tezpur	Kolkata
	Kolkata	Tezpur
	Tezpur	Lilabari
	Tezpur	Shillong
Helicopter	Tezpur	Itanagar(H)
	Itanagar(H)	Tezpur
	Tezpur	Jorhat
	Jorhat	Tezpur
	Tezpur	Nagaon(H)
	Nagaon(H)	Tezpur
Fixed-wing	Tezpur	Aizawl
	Aizawl	Tezpur
Helicopter	Guwahati	Tezpur
	Tezpur	Guwahati